

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 20633/2017

(Arising out of impugned final judgment and order dated 31-05-2017 in WA No. 55113/2015 passed by the High Court Of Judicature At Allahabad)

SANJAY KUMAR SINGH

Petitioner(s)

VERSUS

DR. DHIRENDRA SINGH & ORS. Respondent(s)
(FOR EXEMPTION FROM FILING O.T. ON IA 73044/2017
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS ON IA 81434/2017
FOR EXEMPTION FROM FILING O.T. ON IA 81437/2017)

Date : 10-12-2018 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. Sanjay Kumar Visen, AOR
Ms. Sasmita Tripathy, Adv.
Mr. Dharmendra Kr. Yadav, Adv.
Mr. Arun Adhlakha, Adv.
Mr. C.M. Patel, Adv.

For Respondent(s) Mr. Rajesh Kumar Singh, Adv.
Mr. Ankit Pandey, Adv.
Mr. Shashank Shekhar Singh, Adv.
Mr. Sanjay Kumar Tyagi, AOR

Mr. Abhishek Singh, AOR

Mr. S.D. Singh, Adv.
Ms. Bharti Tyagi, AOR
Ms. Meenu Singh, Adv.
Mr. Ram Kripal Singh, Adv.
Mr. Rahul Kumar Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by learned counsel for the State,
list the matter after pleadings are complete.

(MEENAKSHI KOHLI)
COURT MASTER

(KAILASH CHANDER)
ASSISTANT REGISTRAR